

[*Translation*]

**Charter of Demands of Employees of
National Small Industries
Corporation**

3088. SHRI RAM LAKHAN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether National Small Industries Corporation Employees Association has submitted a charter of demands to the Government; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) The Government have received a Memorandum alleging certain irregularities in promotions, recoveries etc. from the National Small Industries Corporation Employees Association. The allegations made therein are being looked into.

[*English*]

Members of Planning Commission

3089. SHRI SOMJIBHAI DAMOR: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the number of members nominated to the Planning Commission so far;

(b) whether any member has been appointed from among the Scheduled Castes and Scheduled Tribes;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLFMEN-

TATION (SHRI H. R. BIHARDWAJ): (a) The present Commission is yet to be fully re-constituted.

(b) to (d) Do not rise.

Select List of Under Secretary

3090. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether no select list for the post of Under Secretary in Central Secretariat Service has been issued by the Government for the last five years;

(b) whether the Government propose to issue a Central ad-hoc select list to the grade of Under Secretary to avoid discontentment among Central Secretariat Service Officers;

(c) whether the Government have allowed the Ministries to make ad-hoc promotions to the grade of Under Secretary pending issue of regular select list;

(d) whether a number of junior Section Officers are officiating as Under Secretary in some Departments/Ministries especially in Ministry of Defence and Senior Section Officers in some other Departments/Ministries are stagnating in the grade of Section Officers for the last about 12 years; and

(e) if so, whether the prescribed ratio of reservation for Scheduled Castes/Scheduled Tribes employees for ad-hoc promotion to the grade of Under Secretary has been adhered to by the Ministries, particularly, by the Ministry of Defence?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) No Select List